

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3828/2014

BRIJNANDAN (D) THR. LRS.

Appellant(s)

VERSUS

WAF. ZIAUL HAQ THROUGH MUTUWALI NUKUL SHUBAH (D)
THR. LRS. & ANR.

Respondent(s)

Date : 20-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT
(Vacation Bench)

For Appellant(s) Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Mr. Ahmad Ibham, Adv.
for Mr. S.K. Verma, AOR

For Respondent(s) Ms. Madhavi Khare, Adv.
Mr. Jayant Kumar Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel states that connected matter, being
Civil Appeal No.981/2014, is posted before the Court in 3rd
week of July, 2019.

List both the matters together.

(Saroj Kumari Gaur)
Branch Officer(Sarita Purohit)
AR-cum-PS